reorientation courses to motivate and help officers up-date knowledge, attitudes and skills?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
(a) and (b). Indian railways have well-established system of in-service training which is imparted to officers at different stages of their career with a view to improve their skills.

(c) The existing system of training already provides refresher and reorientation courses to motivate and help officers up-date knowledge, attitudes and skills.

Cost and time to complete the modernization of Sindri Plant

1262. SHRI S. R. DAMANI: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the estimated cost and time to complete the modernization programme of the Sindri Fertilizer Plant;
- (b) whether any foreign exchange of technical assistance is employed and, if so, their broad outlines; and
- (c) the details of changes and improvements that are aimed at in the working of the plant after modernization?

THE MINISTER OF PETRO-LEUM. CHEMICALS AND FERTI-LIZERS (SHRI H. N. BAHUGUNA): (a) The Sindri Modernisation project is estimated to cost Rs. 152.04 crores and the mechanical erection of the plant is expected to be completed by November, 1977.

- (b) The foreign exchange component of the project cost is Rs. 53.71 crores which includes licence and know-how fees, assistance in design engineering, procurement, erection and commissioning and purchase of certain equipment.
- (c) The existing plant at Sindri which is based on coke and coke oven gas as feedstock and on technology

which is now obsolete, has outlived its useful economic life. The modernisation plant which is based on fuel oil as feedstock is expected to improve ammonia availability and thereby overcome the principal limitation to production at the existing pant.

Companies registered in 1976-77

1263. SHRI S. R. DAMANI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the number of new companies registered in the year 1976-77 in public sector and private sector, categorised under Industry, Trade & Commerce and Public Utility units?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): Fifty-four new companies were registered in the Public Sector and 2645 companies in the Private Sector during the year 1976-77.

The distribution of these companies according to their main industrial activity as shown in their object clause at the time of registration is given separately for the Public Sector and Private Sector companies as under:

Main	Industrial activity	Public Sector Compa- nics	Private Sec or Compa- nies
ı. Aş All	riculture & ied Activities	X	70
	ning & Qua ying	r- · 2	29
3. Pr Ma	ocessing an inulacture	d 31	1427
	onstructions d	%	69
	ommerce (Tr Finance) ·	rade 4	67 2
	rvices of al	11 6	3785
	TOTAL .	.54	264